| | | | | | | | | | | | | | | | Annexure 1 |
|-------------------------------|---|--------------------|---------|-------------------|---------------------------|-----------------|-------------------|----------------|-----------------|-------------------|----------------------|------------------------|-----------|-----------------|------------|
| Name of Corporate Debtor: | | J C T Limited | | | | | | | | | | | | | |
| Date of Commencement of CIRP: | | 28-Oct-24 | | | | | | | | | | | | | |
| List of | Creditors as on: | 24-Jun-25 | | | | | | | | | | | | | |
| | List of secured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | |
| | (Amount in ₹) | | | | | | | | | | | | | | |
| SI. No. | Name of creditor | Identification No. | Details | of claim received | Details of claim admitted | | | | | Amount of | Amount of any mutual | Amount of | Amount of | Remarks, if any | |
| | | | Date of | Amount claimed | Amount of claim | Nature of claim | Amount covered by | Amount covered | Whether related | % of voting share | contingent claim | dues, that may be set- | claim not | claim under | |
| | | | receipt | | admitted | | security interest | by guarantee | party? | in CoC | | off | admitted | verification | |
| | | | | | | | NIL | | | | | | | | |
| Total | | | 0 | 0 | | (|) 0 | | 0 | 0 | 0 | (|) (| | |